

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 292 OF 2016

Dated: 18th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s Utkal Alumina International Ltd.

.... Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Syed Shahid Husain Rizvi
Mr. Zeeshan Rizvi

Counsel for the Respondent(s)

: Mr. G. Umapathy
Mr. Rutwik Panda
Mr. Anshu Malik for R-1

Mr. R. K. Mehta
Ms. Himanshi Andley for R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **24.10.2018.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

ts/mk